

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2109  
ANSWERED ON:14.12.2004  
REGISTRATION OF BOGUS SUITS BY DP  
Azmi Shri Ilyas;Mahato Shri Sunil Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether Delhi Police has filed bogus suits during the last three years;
- (b) if so, the details thereof; and
- (c) the action taken by the Government against the guilty officials?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

- (a) and (b): No, Sir. No bogus suits were filed; however, three cases came to light in which innocent persons were booked/arrested.
- (c): In one case the concerned Sub-Inspector was transferred; in second case, the concerned Head Constable has been censured; and in the third case advisory has been issued to the concerned Deputy Commissioner of Police and Assistant Commissioner of Police, and Departmental Enquiry has been instituted against one Inspector and two Sub-Inspectors concerned.